

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) According to the report from the State Government, there has been some infiltration of Pakistani Muslims in Rajasthan. An assessment of the actual number is, however, being made.

(b) and (c). The State Government have made some proposals for modification of the procedure for deportation of Pakistani nationals. This matter is under consideration.

**Oil Price Enquiry Committee**

- \*21. { Shri N. R. Laskar:  
Shrimati Savitri Nigam:  
Shri P. C. Borooah:  
Shrimati Jyotsna Chanda:  
Shri Rameshwar Tantia:  
Shri Bishanchander Seth:  
Shri Dhaon:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the proposal to set up the Second Oil Price Enquiry Committee has been finalised; and

(b) if so, the composition of the Committee and its terms of reference?

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan):** (a) Yes, Sir. A Working Group on Oil Prices has been set up.

(b) A statement is laid on the Table of the House.

**STATEMENT**

The Composition and terms of reference of the Working Group on Oil Prices are as follows:—

**(A) Composition:**

- (1) Shri J. N. Talukdar, 3, Albert Road, Calcutta-16—Chairman.
- (2) Shri S. S. Shiralkar, Joint Secretary, Ministry of Finance, New Delhi—Member
- (3) Shri N. Krishnan, Chief Cost Accounts Officer, Min-

istry of Finance, New Delhi—Member.

**(B) Terms of Reference:**

The Working Group shall examine and report upon—

- (i) the manner of determination of the ex-refinery prices of refined petroleum products, including bitumen produced by the refineries;
- (ii) the manner of determination of landed prices in respect of similar products which may be imported;
- (iii) determination of marketing and distribution charges of products mentioned in (i) & (ii) above;
- (iv) the determination of ceiling selling prices in respect of lube oils, greases and specialities.

The Working Group may also consider the possibility of linking prices with the physical supply areas for the products of individual refineries, and consider the possibility of uniform or pooled prices for the whole of the country or in different zones which may be created for the purpose. It is possible that physical supply areas may differ for the different products from the same refinery.

**I.C.S. Officers**

**1. Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of officers belonging to the I.C.S. in service and on pension; and

(b) how many departmental inquiries were held during the last ten years against I.C.S. Officers and on what charges and with what results?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). The informa-

tion is being collected and will be laid on the Table of the House.

पवित्र बाल की चोरी

२. { श्री मोहन स्वरूप :  
श्री दे० दे० पुरी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हजरत बल दरगाह से पवित्र बाल की चोरी की जांच और वास्तविक अपराधियों को दंड देने के लिये और क्या कदम उठाये जा रहे हैं ;

(ख) क्या इस सम्बन्ध में पवित्र बाल संघर्ष समिति के अध्यक्ष द्वारा कोई अभ्यावेदन सरकार को भेजा गया है ; और

(ग) यदि हां, तो उसका ब्योरा क्या है ?

गृह-कार्य मंत्रालय में राज्य मंत्री ( श्री हाथी ) : (क) इस मामले पर जम्मू व काश्मीर की सरकार निःसन्देह ही विचार कर रही है ।

(ख) और (ग). इस विषय पर "संघर्ष समिति" की ओर से भेजा गया एक पत्र ७ मई, १९६४ को मिला है । उस पत्र में यह प्रार्थना की गई है कि जांच जल्दी करने के लिये तुरन्त कार्यवाही की जाय ताकि वास्तविक अपराधी पकड़ा जा सके, तथा इस मामले में मुकदमे के लिए एक न्यायाधीश नियुक्त किया जाय ।

दिल्ली के स्कूलों का पाठ्यक्रम

३. { श्री म० ला० द्विवेदी :  
श्रीमती सावित्री निगम :  
श्री दाजी :  
श्री सुबोध हंसदा :  
श्री स० चं० सामन्त :  
श्री यशपाल सिंह :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रशासन की लोक कल्याण समिति ने इस बात की सिफारिश की है कि दिल्ली के स्कूलों के पाठ्यक्रम में इस प्रकार से परिवर्तन किया जाये कि विद्यार्थियों में सदाचार, संस्कृति और राष्ट्र के प्रति निष्ठा के भाव उत्पन्न हों ; और

(ख) यदि हां, तो मंत्रालय ने इस मामले में क्या कदम उठाये हैं ?

शिक्षा मंत्री ( श्री मु० क० बागला ) :

(क) दिल्ली प्रशासन की अभी तक ऐसी कोई सिफारिश प्राप्त नहीं हुई है ।

(ख) प्रश्न नहीं उठता ।

#### Coordination of Physical Education, Recreation and Youth Welfare

4. **Shri N. R. Laskar:** Will the Minister of Education be pleased to state:

(a) whether Government have considered the recommendations made by the Kunzru Committee for bringing about coordination in various schemes of physical education, recreation and youth welfare in the country; and

(b) if so, the steps taken to implement these recommendations in various States?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) and (b). The Government have accepted the main recommendation of the Kunzru Committee, namely, the introduction of an integrated Programme at the school stage. A syllabus has accordingly been prepared by a Committee of Experts as recommended by the Kunzru Committee, and administrative arrangements for integrating the programmes under Physical Education, NDS and ACC are being